

ITR-1 SAHAJ INDIAN INDIVIDUAL INCOME TAX RETURN AY 2011-12

A1 FIRST NAME	A2 MIDDLE NAME		
<input type="text"/>			
A3 LAST NAME	A4 PERMANENT ACCOUNT NUMBER		
<input type="text"/>			
A5 SEX	A6 DATE OF BIRTH	A7 INCOME TAX WARD/CIRCLE	
<input type="radio"/> Male	<input type="radio"/> Female	<input type="text"/> DD MM YY YY	<input type="text"/>
A8 FLAT/DOOR/BUILDING		A9 ROAD/STREET	
<input type="text"/>		<input type="text"/>	
A10 AREA/LOCALITY		A11 TOWN/CITY/DISTRICT	
<input type="text"/>		<input type="text"/>	
A12 STATE		A13 PINCODE	
<input type="text"/>		<input type="text"/>	
A14 EMAIL ADDRESS			
<input type="text"/>			
A15 RESIDENTIAL/OFFICE PHONE NO. WITH STD CODE		A16 MOBILE NO.	
<input type="text"/>		<input type="text"/>	
A17 Fill only one if you belong to <input type="radio"/> Government <input type="radio"/> PSU <input type="radio"/> Others			
A18 Fill only one <input type="radio"/> Tax Refundable <input type="radio"/> Tax Payable <input type="radio"/> Nil Tax Balance			
A19 Fill only one <input type="radio"/> Resident <input type="radio"/> Non Resident <input type="radio"/> Resident but not ordinarily resident			
A20 Fill only one: filed <input type="radio"/> Before due date-139(1) <input type="radio"/> After due date-139(4) <input type="radio"/> Revised Return-139(5) OR in response to notice <input type="radio"/> 142(1) <input type="radio"/> 148 <input type="radio"/> 153A/153C			
A21 If revised <input type="checkbox"/>		Receipt Number of Original Return <input type="text"/> and Date of Filing Original Return <input type="text"/> DD MM YY YY	

PART B - GROSS TOTAL INCOME

Whole-Rupee(₹) only.

- B1 Income from Salary/Pension
NOTE⇒ Ensure to fill "Sch TDS1" given in Page 2
- B2 Income from One House Property
- B3 Income from other sources
NOTE⇒ Ensure to fill "Sch TDS2" given in Page 2
- B4 Gross Total Income (B1 + B2 + B3)

▶ B1	<input type="text"/>
<small>▼ If showing loss, mark the negative sign in bracket at left</small>	
▶ B2	() <input type="text"/>
▶ B3	() <input type="text"/>
▶ B4	() <input type="text"/>

PART C - DEDUCTIONS AND TAXABLE TOTAL INCOME (Refer to Instructions for Limits on Amount of Deductions as per "Income Tax Act")

C1 ▶ C1 80C <input type="text"/>	C2 80CCC <input type="text"/>	C3 80CCD <input type="text"/>
▶ C4 80CCF <input type="text"/>	▶ C5 80D <input type="text"/>	▶ C6 80DD <input type="text"/>
to ▶ C7 80DDB <input type="text"/>	▶ C8 80E <input type="text"/>	▶ C9 80G <input type="text"/>
▶ C10 80GG <input type="text"/>	▶ C11 80GGA <input type="text"/>	▶ C12 80GGC <input type="text"/>
C13 ▶ C13 80U <input type="text"/>		
C14 Total Deductions (Add items C1 to C13)	▶ C14 <input type="text"/>	
C15 Taxable Total Income(B4 - C14)	▶ C15 () <input type="text"/>	

FOR OFFICIAL USE ONLY

→ STAMP RECEIPT NO. HERE

SEAL, DATE AND SIGNATURE OF
RECEIVING OFFICIAL



PART D—TAX COMPUTATION AND TAX STATUS

D1 to D3	Tax Payable On Total Income(C15)	Secondary & Higher Education Cess	TOTAL TAX AND CESS (D1+ D2)
► D1	► D2	► D3	► D3
D4 to D6	Relief u/s 89	Relief u/s 90/91	Balance Tax After Relief (D3-D4-D5)
► D4	► D5	► D6	► D6
D7 to D9	Total Interest u/s 234A/234B/234C	Total Tax and Interest (D6+D7)	Total Advance Tax Paid
► D7	► D8	► D9	► D9
D10 to D12	Total Self Assessment Tax Paid	Total TDS Deducted	Total Prepaid Taxes (D9+D10+D11)
► D10	► D11	► D12	► D12
D13 to D14	Tax Payable (D8-D12, If D8>D12)	Refund (D12—D8, If D12 >D8)	
► D13	► D14		

Bank Account Details (Mandatory in all cases irrespective of refund due or not)

- D15 ACCOUNT No. ► D16 MICR CODE
- D17 Type of account: ► Current ► Savings ► D18 Fill only one: Refund by ► cheque or ► deposited directly into your bank account
- D19 Exempt income only for reporting purposes (From Dividends, Agricultural Income < ₹ 5000/-) ►

VERIFICATION

I, ► _____ son/daughter of ► _____ solemnly declare that to the best of my knowledge and belief, the information given in the return is correct and complete and that the amount of total income and other particulars shown therein are truly stated and are in accordance with the provisions of the Income-tax Act, 1961, in respect of income chargeable to Income-tax for the previous year relevant to the Assessment Year 2011-12.

Place ► DDMMYY SIGN HERE →

If the return has been prepared by a Tax Return Preparer (TRP) give further details as below

Name of the TRP	TRP PIN [10 Digit]	Amount to be paid to TRP	TRP Signature
►	►	►	►

Sch IT - DETAILS OF ADVANCE TAX AND SELF ASSESSMENT TAX PAYMENTS

BSR CODE(col.i)	DATE OF DEPOSIT(col.ii)	CHALLAN NO(col.iii)	TAX PAID(col.iv)
R1 ►	► DDMMYY	►	► , , , , , , , , , ,
R2 ►	► DDMMYY	►	► , , , , , , , , , ,
R3 ►	► DDMMYY	►	► , , , , , , , , , ,
R4 ►	► DDMMYY	►	► , , , , , , , , , ,
R5 ►	► DDMMYY	►	► , , , , , , , , , ,

NOTE⇒ (1) Enter the totals of Advance Tax and Self Assessment Tax in D9 and D10 (2) Continue in Supplementary Schedule IT if you cannot fill within Sch IT

Sch TDS1 - DETAILS OF TAX DEDUCTED AT SOURCE FROM SALARY [As per Form 16 issued by Employer(s)]

TAN(col.i)	NAME OF THE EMPLOYER(col.ii)	INCOME UNDER SALARY(col.iii)	TAX DEDUCTED(col.iv)
S1 ►	►	► , , , , , , , , , ,	► , , , , , , , , , ,
S2 ►	►	► , , , , , , , , , ,	► , , , , , , , , , ,
S3 ►	►	► , , , , , , , , , ,	► , , , , , , , , , ,

NOTE⇒ (1) Enter the total of column(iv) of Sch TDS1 and Sch TDS2 in D11 (2) Continue in Supplementary Schedule TDS1 if you cannot fill within Sch TDS1

Sch TDS2 - DETAILS OF TAX DEDUCTED AT SOURCE FROM INCOME OTHER THAN SALARY [As per Form 16A issued by Deductor(s)]

TAN(col.i)	NAME OF THE DEDUCTOR (col.ii)	TAX DEDUCTED (col.iii)	AMT OUT OF (iii) CLAIMED THIS YR (col.iv)
T1 ►	►	► , , , , , , , , , ,	► , , , , , , , , , ,
T2 ►	►	► , , , , , , , , , ,	► , , , , , , , , , ,
T3 ►	►	► , , , , , , , , , ,	► , , , , , , , , , ,
T4 ►	►	► , , , , , , , , , ,	► , , , , , , , , , ,

NOTE⇒ (1) Enter the total of column(iv) of Sch TDS1 and Sch TDS2 in D11 (2) Continue in Supplementary Schedule TDS2 if you cannot fill within Sch TDS2



PERMANENT ACCOUNT NUMBER

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AY 2011-12

FIRST NAME

MIDDLE NAME

LAST NAME

SUPPLEMENTARY SCHEDULE TDS 1 (To be used only after exhausting items S1-S3 of Schedule TDS1 in main form etc)

TAN (col.i)	NAME OF THE EMPLOYER (col.ii)	INCOME UNDER SALARY (col.iii)	TAX DEDUCTED (col.iv)
S4			
S5			
S6			
S7			
S8			
S9			
S10			
S11			
S12			
S13			
S14			
S15			
S16			
S17			
S18			
S19			
S20			
S21			
S22			
S23			
S24			
S25			
S26			
S27			
S28			
S29			
S30			



PERMANENT ACCOUNT NUMBER

AY 2011-12

FIRST NAME

MIDDLE NAME

LAST NAME

SUPPLEMENTARY SCHEDULE TDS 2 (To be used only after exhausting items T1-T4 of Schedule TDS2 in main form etc)

TAN (col.i)	NAME OF THE DEDUCTOR (col.ii)	TAX DEDUCTED (col.iii)	AMT OUT OF (iii) CLAIMED THIS YR (col.iv)
T5			
T6			
T7			
T8			
T9			
T10			
T11			
T12			
T13			
T14			
T15			
T16			
T17			
T18			
T19			
T20			
T21			
T22			
T23			
T24			
T25			
T26			
T27			
T28			
T29			
T30			
T31			



PERMANENT ACCOUNT NUMBER

FIRST NAME

MIDDLE NAME

LAST NAME

AY 2011-12

SUPPLEMENTARY SCHEDULE IT

(To be used only after exhausting items R1-R5 of Schedule IT in main form etc)

	BSR CODE (col.i)	DATE OF DEPOSIT (col.ii)	CHALLAN NO (col.iii)	TAX PAID (col.iv)
R6		DDMMYYYY		
R7		DDMMYYYY		
R8		DDMMYYYY		
R9		DDMMYYYY		
R10		DDMMYYYY		
R11		DDMMYYYY		
R12		DDMMYYYY		
R13		DDMMYYYY		
R14		DDMMYYYY		
R15		DDMMYYYY		
R16		DDMMYYYY		
R17		DDMMYYYY		
R18		DDMMYYYY		
R19		DDMMYYYY		
R20		DDMMYYYY		
R21		DDMMYYYY		
R22		DDMMYYYY		
R23		DDMMYYYY		
R24		DDMMYYYY		
R25		DDMMYYYY		
R26		DDMMYYYY		
R27		DDMMYYYY		
R28		DDMMYYYY		
R29		DDMMYYYY		
R30		DDMMYYYY		
R31		DDMMYYYY		
R32		DDMMYYYY		